

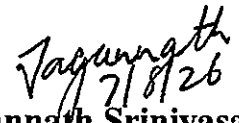
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13026/05/2025-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, Dated: 07th August, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 and clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Krishnaswamy Govindarajan, (ii) Rajnish Pathiyil, (iii) Natarajan Ramesh, (iv) G.K. Muthukumaar, (v) Ramakrishnan Rajesh Vivekananthan, to be Judges of the Madras High Court with effect from the date they assume charge of their respective offices and S/Shri (vi) Sankaranarayanan Raveekumar, (vii) Nagarajan Dilip Kumar, (viii) Ellappan Manoharan, (ix) Dr. P. Murugan, (x) Smt. M. D. Sumathi, (xi) Shanmugam Karthikeyan, (xii) Baluchamy Murugesan, (xiii) N. Gunasekaran, to be Additional Judges of the Madras High Court for a period of two years with effect from the date they assume charge of their respective offices and (xiv) Smt. S. Alli, to be an Additional Judge of the Madras High Court with effect from the date she assumes charge of her office till 10.06.2028 and (xv) Smt. Thirumagal Chandrasekar, to be an Additional Judge of the Madras High Court with effect from the date she assumes charge of her office till 04.08.2028.


(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 2338 3037

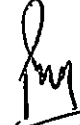
To
The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13026/05/2025-US.II

Dated: 07.08.2026.

Copy to:-

1. S/Shri (i) Krishnaswamy Govindarajan, (ii) Rajnish Pathiyil, (iii) Natarajan Ramesh, (iv) G.K. Muthukumaar, (v) Ramakrishnan Rajesh Vivekananthan, (vi) Sankaranarayanan Raveekumar, (vii) Nagarajan Dilip Kumar, (viii) Ellappan Manoharan, Advocates and (ix) Dr. P. Murugan, (x) Smt. M. D. Sumathi, (xi) Smt. S. Alli, (xii) Smt. Thirumagal Chandrasekar, (xiii) Shanmugam Karthikeyan, (xiv) Baluchamy Murugesan, (xv) N. Gunasekaran, Judicial Officers through the Registrar General, Madras High Court, Chennai.
2. The Secretary to Governor, Tamil Nadu, Chennai.
3. The Secretary to Chief Minister, Tamil Nadu, Chennai.
4. The Secretary to the Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to Principal Secretary to the Prime Minister, South Block, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MoS (L&J) / PPS to Secretary (Justice).
12. Technical Director (NIC), Department of Justice, with a request to upload the Notification on the website of the Department (www.doj.gov.in).


07/08/2026

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978